

माननीय उपसभापति महोदय, मैं सदन के माध्यम से सरकार से अनुरोध करती हूँ कि विद्यालयों में प्राथमिक उपचार प्रशिक्षण को अनिवार्य किया जाए और सभी शिक्षकों व छात्रों को इसका प्रशिक्षण दिया जाए। प्रत्येक विद्यालय में प्राथमिक उपचार किट अनिवार्य रूप से रखी जाए तथा समय-समय पर डॉक्टर्स और स्वास्थ्य विशेषज्ञों द्वारा कार्यशालाएं भी आयोजित की जाएं।

उपसभापति महोदय, मुझे सदन में अपनी बात रखने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shrimati Darshana Singh: Shrimati Priyanka Chaturvedi (Maharashtra), Shri R. Girirajan (Tamil Nadu), Dr. Sasmit Patra (Odisha), Dr. John Brittas (Kerala), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Dr. Fauzia Khan (Maharashtra), Shri M. Mohamed Abdulla (Tamil Nadu), Shri Jose K. Mani (Kerala), Ms. Kavita Patidar (Madhya Pradesh), Dr. Sumer Singh Solanki (Madhya Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Mithlesh Kumar (Uttar Pradesh), Shrimati Seema Dwivedi (Uttar Pradesh), Dr. Anil Sukhdeorao Bonde (Maharashtra), Shrimati S. Phangnon Konyak (Nagaland), Shrimati Sangeeta Yadav (Uttar Pradesh), Dr. Kalpana Saini (Uttarakhand), Shri Samik Bhattacharya (West Bengal) and Shri Sant Balbir Singh (Punjab).

Dr. V. Sivadasan, "Demand to address the problems faced by workers of National Health Mission."

**Demand to address the problems faced by workers of National Health Mission (NHM)**

DR. V. SIVADASAN (Kerala): Respected Chair, the health workers of various projects of NHM are working under great occupational risk. They have no job security. They are facing huge crisis. Doctors are getting very low salary. The salary of the nurses and the salary of workers are also very low. That is very meagre compared to the salaries of the permanent staff. Despite the Supreme Court mandate on equal pay for equal work, this principle is not applied for them. They are forced to toil for a minimal pay. Despite years of service, their positions are not regularized and they remain temporary. There is a need for regularization of their jobs, implementation of proper bylaws, addressing disparities in pay among paramedics, establishing a clear transfer policy, extending EPF benefits to all categories and ensuring the timely payment of salaries. They should be paid adequate salaries to do their job with dignity.

Sir, 'Health' is in the State List. But, for grabbing the power of the States, THE Union Government is making a lot of regulations for the schemes. Disbursement of money under the schemes is used as a tool for destroying the development of the concerned States. In 2005, when NRHM was started, the Government said that the Union Government will provide accessible, affordable and quality healthcare for rural population, especially the vulnerable groups. Now, the name has been changed to NHM. But the scheme is running in the opposite direction! For extending the availability of better healthcare, the Union Government should provide money to the States.

The States have made huge investment in health sector. The Union Government is telling that they do not have enough money for health sector. The Union Government is spending a very less amount. It is only 0.27 per cent of the GDP! There is a lot of space for improvement. Strengthening the States is one of the solutions for providing better healthcare facilities; not bypassing the right of the States. That is against the spirit of the Constitution. That will destroy the entire healthcare system, not only in rural India, but also in urban areas.

Now, here, in the House, Karnataka is requesting for its share in the health sector; West Bengal is requesting for its share; Tamil Nadu is requesting, Telangana is requesting and Kerala also requesting for their share. All across India, interests of the States are trampled upon by the Union Government. So, I request the intervention of the Union Government for protecting the healthcare system of our nation. ...(*Time-bell rings.*)... Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. V. Sivadasan: Shri A. A. Rahim (Kerala), Shri Jose K. Mani (Kerala), Shri P. P. Suneer (Kerala), Shri M. Shanmugam (Tamil Nadu), Dr. John Brittas (Kerala), Shri Niranjana Bishi (Odisha), Shri Sant Balbir Singh (Punjab), Shri R. Girirajan (Tamil Nadu), Shri P. Wilson (Tamil Nadu), Dr. Sasmit Patra (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) and Shri Haris Beeran (Kerala).

Now, Shri Ramji Lal Suman: Need to take measures to resolve farmers' problems.

### **Need to take measures to resolve farmers' problems**

**श्री रामजी लाल सुमन** (उत्तर प्रदेश): उपसभापति जी, पूरा देश जानता है कि एक लंबे समय से किसानों का आंदोलन हमारे देश में चल रहा है। यों तो उनकी कई मांगें हैं, लेकिन सबसे महत्वपूर्ण